

S. No	Name of the Zone	Direct Recruitment				Promotion from clerical cadre to officer cadre	
		Clerks		Sub. staff		Scheduled Caste	Scheduled Tribe
		SC	SC	SC	ST		
1.	Ahmadabad	—	—	—	—	3	1
2.	Bhopal	—	26	—	5	8	5
3.	Calcutta	—	4	—	—	5	2
4.	Chandigarh	—	1	—	3	2	1
5.	Hyderabad	—	—	—	—	1	1
6.	Lucknow	—	—	—	—	2	3
7.	Madras	—	1	—	—	—	1
8.	Delhi	—	—	—	—	—	—
9.	Patna	11	—	9	9	—	—
10.	Poona	—	—	—	—	2	1
11.	Bombay	—	—	—	—	1	2
Total		11	32	9	17	24	17

Besides 6 Scheduled Tribe vacancies in the main & specialised stream in the All India Service to which selection is made on All India, basis, have also lapsed as on 31.12.1986.

(b) The information in respect of Central Bank of India is being collected and to the extent available and feasible, will be laid on the Table of the House.

[English]

Promotion Rules from Clerical Cadre to Officer Cadre in S.B.I.

5322. SHRI KAMAL CHAUDHARY : Will the Minister of FINANCE be pleased to state :

(a) the promotion rules from clerical cadre to officer cadre in the State Bank of India especially in Delhi circle ;

(b) whether any ratio has been laid down for the intake of direct probationary officers and cadre promotion i.e trainee officer and general category ;

(c) when the last promotion test was conducted for general category ;

(d) whether there was any intake of probationary officers and trainee officers after the test, if conducted as per (c) above ; and

(e) if so, reasons for not conducting test for the general category candidates ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJALY) : (a) to (e) State Bank of India has reported that the promotion rules for clerical cadre to Junior Management Grade Scale-I is based on a common seniority basis. However, SC/ST employees are given relaxation of one year, if the seniority for general category employees is for 7 years and if it is for more than 7 years, the relaxation is for two years. The number of employees who will be called for the tests will be linked to the number of vacancies in the ratio of 3 : 1. The Bank has advised that the percentage of direct recruitment from open market to the cadre of officers JMGS-I in relation to in-cadre promotion should not exceed 25% on all-India basis. The last promotion test for general category was conducted in Delhi circle on 14.10.84

and the promotions were effected from 1.4.1985 as Junior Management Grade Scale-I Officers (Cash officers). The bank has reported that after the promotion test, tests, for probationary officers and Trainee Officers have been conducted. The Bank has also reported that due to non-availability of vacancies, tests for general candidates were not conducted.

Rate of Interest Paid by Banks

5323. SHRI SRIHARI RAO : Will the Minister of FINANCE be pleased to state :

(a) the rate of interest being paid by the nationalised bank ;

(b) whether the rate of interest being paid by the banks is lower than the rate of interest being paid by the private financial institutions ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The existing rates of deposits with all Scheduled Commercial Banks including nationalised banks are given in the statement below

(b) and (c) Non-banking non-financial and miscellaneous non-banking companies and Banks are guided by two separate set of Act and Rules. The maximum rate of interest on non banking deposits has been reduced to 14 per cent from 15 per cent with effect from 1st April, 1987. This ceiling on rate of interest is not applicable in the case of housing finance companies and mutual benefit financial companies. The maximum rate of interest on bank deposits is now 10 per cent per annum with effect from 1st April, 1987 and it is for the maturity period of two years and above. Earlier the maximum interest rate payable was 11 per cent for maturity period of 5 years and above.

Statement

Interest Rates on Bank Deposits

(per Cent Per Annum)

	Domestic Rupee Deposits w.e.f 1.4 1987	Deposits accepted under	
		N.R.E- w.e.f 12.10.87	F.C.N.R. w.e.f. 30.11.87
	1	2	3
1. Savings Accounts	5.0	5.0	Not applicable
2. Term Deposits :			
(a) For deposits for 15 days to 45 days and for deposits subject to withdrawal or repayment after notice for a period not exceeding 45 days	3.0	3.0	3.0
(b) For deposits for 46 days to 90 days and for deposits subject to withdrawal or repayment after notice for a period exceeding 45 days but not exceeding 90 days	4.0	4.0	4.0